

**IN THE NATIONAL COMPANY LAW TRIBUNAL,**  
**NEW DELHI COURT III**

**Item No. 343**  
IB-118(ND)/2023

**IN THE MATTER OF:**

Small Industries Development Bank of India

.....**APPLICANT/PETITIONER**

Vs.

Shri Ramakant Upadhyay

.....**PERSONAL GUARANTOR**

**SECTION**

**U/s 95(1)**

**Order delivered on 19.04.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the RP

: Mr. Harish Taneja, RP in person

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **30.05.2023.**

**Sd/-**  
**(Court Officer)**